#### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

# LOK SABHA

### **UNSTARRED QUESTION NO. 4134**

TO BE ANSWERED ON FRIDAY, JANUARY 4, 2019/PAUSHA 14, 1940 (SAKA)

### Violation of Weather Insurance Policy

4134. SHRI HARIOM SINGH RATHORE:□ Will the Minister of FINANCE be pleased to state:

(a) whether the Insurance Regulatory and Development Authority of India (IRDAI) has imposed penalty on ICICI Lombard for any weather insurance policy violation; and

(b) if so, the details thereof?

# <u>ANSWER</u>

### THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) and (b): In respect of weather insurance policy, no penalty was imposed by Insurance Regulatory and Development Authority of India (IRDAI) on ICICI Lombard General Insurance Co. Ltd.

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